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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(COMM) 1006/2025, I.A. 23754/2025, I.A. 23756/2025 & I.A. 8343/2026

NAYARA ENERGY LIMITED

.....Plaintiff

Through: Mr. Rajiv Nayar, Sr. Adv., Mr. Dayan Krishnan, Sr. Adv. with Mr. Adarsh Ramanujan, Mr. Anukrit Gupta, Ms. Ayushi Saxena, Mr. Dev Singh and Mr. Krishnakant, Adv.

versus

SAP INDIA PRIVATE LIMITED & ANR.

.....Defendants

Through: Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma and Ms. Roshni Srivastava, Adv. for D-1. Mr. Madhav Suri and Ms. Akanksha Singh, Adv. for D-2.

CORAM:

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

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27.03.2026

1. Mr. Susmit Pushkar, learned counsel appearing on behalf of defendant no.1 is in the midst of his submissions.
2. List for his further arguments on 02.04.2026.

VIKAS MAHAJAN, J

MARCH 27, 2026

N.S. ASWAL